

ORISSA HIGH COURT; CUTTACK

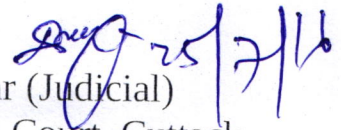
NOTICE

No. 6162 / Dtd. 25.07.2016

The Tender Notice No.-10537 dtd.20.11.2015 concerning Supply, Installation, Testing & Commissioning of Wireless Intercom System in the Old Building of the Court stands cancelled.

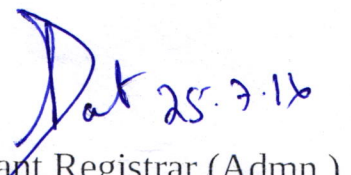
The bidders who had participated are hereby requested to take return of the respective Demand Draft which has been submitted towards the EMD cost, after production of a valid ID proof of the authorised representative alongwith the authorisation letter from the concerned firm bearing the duly attested signature of the representative, before 'Store & Purchase Section' at the earliest.

This is for necessary information for all concerned.


Registrar (Judicial)
Orissa High Court, Cuttack.

Memo No. 6163/dtd. 25.07.2016

Copy forwarded to Technical Director, NIC, Orissa High Court for uploading in OHC website.


Assistant Registrar (Admn.)
Orissa High Court, Cuttack.